

**Indian Institute of German Studies,  
Poona**

**2651. Shri Hari Vishnu Kamath:** Will the Minister of Education be pleased to state:

(a) the names and qualifications of the Indian students selected and sent to the Federal Republic of Germany for further studies through the auspices of the Indian Institute of German Studies at the Deccan College Post Graduate and Research Institute, Poona since its inception; and

(b) the number of cases in which the Government of India have associated themselves in the selection of the students and the number of cases in which they have not done so?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). The particulars of the Indian students sent to the Federal Republic of Germany through the auspices of the Indian Institute of German Studies at the Deccan College Post Graduate and Research, Poona are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2808/64].

They had all completed the first part of their training at the Indian Institute of German Studies, Poona, atleast in second division.

The Government of India is not associated with selection of students for further studies in the Federal Republic of Germany.

**PAPERS LAID ON THE TABLE**

**PART I OF THE REPORT OF THE COMMITTEE ON DISTRIBUTION OF INCOME AND LEVELS OF LIVING AND STATEMENT BY GOVERNMENT THEREON; JUDGMENT OF SUPREME COURT IN CIVIL APPEALS Nos. 221/222.**

**The Minnster of Planning (Shri B. E. Bhagat):** On behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of each of the following papers:

- (i) Part I of the Report on Distribution of Income and Wealth and Concentration of Economic Power submitted by the Committee on Distribution of Income and levels of Living and a Statement by Government thereon.

[Placed in Library. See No. LT-2801/64].

- (ii) Judgment of the Supreme Court of India in Income-tax Officer, Kolar and Another versus Seghu Buchiah Setty (Civil Appeals Nos. 221 and 222 of 1963). [Placed in Library. See No. LT-2802/64].

**Shri Hari Vishnu Kamath (Hoshangabad):** On a point of information. May I ask if time will be found for a discussion of the Report of the Mahalanobis Committee in this session? It is a very important report. It has come after such a long time. We have been waiting for it so long.

**Mr. Speaker:** When the Minister of Parliamentary Affairs announces Government business, he might ask.

**Shri Hari Vishnu Kamath:** He is just coming in. When will he announce it?—He might keep it in mind when he announces the business on Friday.

**Shri H. N. Mukerjee (Calcutta Central):** I want a direction from you that the Report of this Committee may be distributed to all Members of the House.

**Mr. Speaker:** All right; that would be done.